COVERNMENT OF WEST BENCAL

LAW DEPARTMENT

Legislative

West Bengal Act II of 1962

BENGAL APPROPRIATION (VOTE ON THE WEST ACCOUNT) ACT, 1962.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1962.]

[29th March, 1962.]

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for a part of the year ending on the thirty-first day of March, 1963.

WHEREAS it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for a part of the year ending on the thirty-first day of March, 1963;

It is hereby enacted in the Thirteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

- This Act may be called the West Bengal Appropriation Short title. (Vote on Account) Act, 1962.
- 2. From and out of the Consolidated Fund of West Bengal Withdrawal there may be withdrawn sums not exceeding those specified in 78,28,01,000 column 2 of the Schedule amounting in the aggregate to the from and sum of rupees seventy-eight crores, twenty-eight lakhs and one out of the thousand towards defraying the several charges which will come Consolidathousand towards detraying the several charges which win come ted Fund of in course of payment during the year ending on the thirty-first West Bengal day of March, 1963.

for the year 1962-63.

The sums authorised to be withdrawn from and out of Approthe Consolidated Fund of West Bengal by this Act shall be priation. appropriated for the services and purposes expressed in the Schedule in relation to the said year.

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(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

	1	Market Company of the	-
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et il derivat value	Sums not exceeding		
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
A—Collection of Taxes, Duties and Other Principal Revenues.	1 472 97 383		
4—Taxes on Income other than Corporation Tax.	2,90,000	2,000	2,92,000
9—Land Revenue	1,80,00,000	3,000	1,80,03,000
AA—Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account. 92—Payment of compensation to Landholders, etc., on the abolition of the Zamindari System.	1,80,00,000	,	1,80,00,000
A—Collection of Taxes, Duties and other Principal Revenues.			
10—State Excise Duties	21,00,000		21,00,000
11—Taxes on Vehicles		2,25,000	2,25,000
12—Sales Tax	13,00,000	3,000	13,03,000
13—Other Taxes and Duties	6,10,000		6,10,000
14—Stamps	5,00,000		5,00,000
15—Registration Fees	11,65,000		11,65,000
B—Debt Services.			
16—Interest on Debt and other obligations	20,80,000	3,12,50,000	3,33,30,000
17—Appropriation for Reduction or Avoid- ance of Debt.			

1	2		
	Sums not exceeding		
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund,	Total.
	Rs.	Rs.	Rs.
C—Administrative Services.			
18—Parliament and State Legislatures	20,00,000	32,000	20,32,000
19—General Administration	1,58,00,000	4,70,000	1,62,70,000
21Administration of Justice	45,00,000	14,35,000	59,35,000
22—Jails	47,00,000		47,00,000
23—Police	4,11,00,000	2,000	4,11,02,000
26—Miscellaneous Departments—Fire Services.	18,25,000		18,25,000
26—Miscellaneous Departments—Excluding Fire Services.	80,00,000	5,000	80,05,000
D—Social and Developmental Services.			
27—Scientific Departments	32,000		22,000
28—Education	9,00,00,000		9,00,00,000
29—Medical · · · · ·	3,06,00,000		3,06,00,000
30—Public Health · · ·	1,51,00,000	Lefa.	1,51,00,000
31—Agriculture—Agriculture	3,22,00,000		3,22,00,000
DD—Capital Account of Social and Deve- lopmental Services outside the Revenue Account.			
95—Capital Outlay on Schemes of Agricultural Improvement and Research.	77,00,000		77,00,(00
D—Social and Developmental Services.			
31—Agriculture—Fisheries	20,40,000		20 40,000
33—Animal Husbandry	40,00,000	•	40,00,000
II—Miscellaneous Capital Account outside the Revenue Account.			
124—Capital Outlay on schemes of Government Trading—Greater Calcutta Milk Supply Scheme.	1,00,00,000		1,00,00,000

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	Sums not exceeding		g
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs,
D—Social and Developmental Services.			
34—Co-operation	30,50,000	•	30,50,000
35—Industries—Industries	80,50,000		80,50,000
DD—Gapital Account of Social and Deve- lopmental Services outside the Revenue Account.			
96—Capital Outlay on Industrial Development.	33,00,000		33,00,000
D—Social and Developmental Services.			
	EF 00 000		
35—Industries—Cottage Industries	75,00,000		75,00,000
DD—Gapital Account of Social and Deve- lopmental Services outside the Revenue Account.			
96—Capital Outlay on Industrial Development—Cottage Industries.	24,00,000		24,00,000
D—Social and Developmental Services.			
35—Industries—Cinchona	19,00,000		19,00,000
B—Debt Services.			
16—Interest on Debt and other obligations—Community Development Projects, National Extension Service and Local Development Works.		6,10,000	6,10,000
D—Social and Developmental Services.			
37—Community Development Projects, National Extension Service and Local Development Works.	-1,18,00,000		1,18,00,000

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Services and purposes.	Sums not exceeding		
	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements out- side the Revenue Account.			2
109—Capital Outlay on Other Works— Community Development Projects, National Extension Service and Local Development Works.	12,07,000		12,00,00
Public Pobl	A A		
Public Debt. Loans for Community Development Projec's, National Extension Service and Local Development Works.		13,50,000	13,50,000
Loans and Advances by State Government.			
Loans and Advances under Community Development Projects, National Ex- tension Service and Local Development Works.	14,10,000		14,10,000
D—Social and Developmental Services.			
38—Labour and Employment	13,75,000		13,75,000
39—Miscellaneous Social and Develop- mental Organisations—Welfare of Scheduled Tribes and Castes and Other Backward Classes.	55,00,000	••\.	55,00,000
39—Miscellaneous Social and Develop- mental Organisations—Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	33,00,000		33,00,000
E-Multipurpose River Schemes, Irrigation and Electricity Schemes.			
42—Multipurpose River Schemes	56,00,000		56,00,000
43—Irrigation, Navigation, Embankment and Drainage Works (Commercial).	21,00,000	•	21,00,000
44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).	1,15,00,000		1,15,00,000

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1	2		
40	Sums not exceeding		
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
EE—Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.			
98—Capital Outlay on Multipurpose River Schemes.	1,00,00,000		1,00,00,000
99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).	22,10,000		22,10,000
100—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).	25,70,000		25,70,000
F—Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.			
50—Public Works	2,10,00,000	6,00,000	2,16,00,000
G—Transport and Communications (other than Roads).			
53—Ports and Pilotage	5,35,000		5,35,000
I—Miscellaneous.			
64—Famine Relief	1,50,00,000		1,50,00,000
65—Pensions and Other Retirement benefits.	74,00,000	1,00,000	75,00,000
II—Miscellaneous Capital Account outside the Revenue Account.		1	
120—Payments of Commuted Value of Pensions.	3,20,000	2,000	3,22,000
I-Miscellaneous.			
67-Privy Purses and Allowances of Indian	71,000		71,000
Rulers. 68—Stationery and Printing	38,60,000		38,60,000
70—Forest	71,00,000		71,00,000
71—Miscellaneous—Contributions	80,00,000	3,40,000	83,40,000
71—Miscellaneous—Other Miscellaneous • Expenditure,	1,22,00,000	3,000	1,22,03,000

1	2		
Services and purposes.	Sums not exceeding		
	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	20168) 15 10 2001304 11028(2049)	AND ADDRESS OF THE RESIDENCE OF THE PARTY OF	A DESCRIPTION OF THE PROPERTY
109—Capital Outlay on Other Works	5,85,00,000	85,000	5,85,85,000
B—Debt Services. 16—Interest on Debt and other obligations—		3,80,000	3,80,000
Expenditure on displaced persons.	The state of	2124774774	Cran de Francis de Cal
I Miscellaneous.	The Court do	State State State	
71—Miscellaneous—Expenditure on displaced persons.	1,78,00,000	5,000	1,78,05,000
FF Capital Account of Public Works (including Roads) and Schemes of Miscettaneous Public Improvements outside the Revenue Account.		Total Office	
'109—Capital Outlay on Other Works— Expenditure on displaced persons,	48,00,000	100 50	48,00,000
Public Debt.			
Loans for displaced persons		11,00,000	11,00,000
Loans and Advances by State Government.			41.00.000
Loans and Advances to displaced persons	41,20,000		41,20,000
K-Extraordinary items.			
77—Extraordinary Charges			
78—Pre-partition Payments	21,000		21,000
EE—Capital Account of Multipurpose River Schemes, Irrigation and Elec- tricity Schemes outside the Revenue Account.			
98—Capital Outlay on Multipurpose River Schemes—Damodar Valley Project.	3,10,00,000		3,10,00,000

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1	Sums not exceeding		
Services and purposes.			
	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
103—Capital Outlay on Public Works	4,36,00,000	65,000	4,36,65,000
		Salar All	
GG—Capital Account of Transport and Communications (other than Roads) outside the Revenue Account.			
114—Capital Outlay on Road and Water Transport Schemes.	12,10,000		12,10,000
II—Miscellaneous Capital Account outside the Revenue Account. 124—Capital Outlay on Schemes of Government Trading.	1,50,00,000		1,50,00,000
Public Debt.			
Permanent Debt			
Floating Debt			
Leans from Central Government (excluding loans for Community Development Trojects, etc., and displaced persons).		3,61,55,000	3,61,55,000
Otler Loans		5.60,000	5,60,000
Loans and Advances by State Govern- ment.			
Loans and Advances by State Government.	5,80,75,000		5,80,75,000
Total	70,80,19,000	7,47,82,000	78,28,01,000